



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.74/BB/2017	-	Await Report from ROC	230/232	Microgenesis Techsoft Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	V. KARTHICK 9900097271	Both the petitioners	V. Karthick
2	Pramod Kumar	Rep - O.L	
3)	Prema Hatti	Roe	

**ORDER**

Shri Pramod Kumar, Assistant from O.L office is present. He has brought to the notice of the Tribunal that, an error took place in the Order Sheet dated 22/12/2017 with regard to the Application O.L.R No. 199/17 instead of 191/17 and it was typed as O.L.R No. 191/17. He requested the Tribunal to rectify the error by making OLR No. 199/17 instead of OLR No. 191/17. His request is considered and it is typographical error. OLR No. is ordered to be corrected as 199/17 instead of 191/17. Registry is directed to correct it and upload fresh order sheet dated 22/12/2017.

PCS for Petitioner Company is present. He has filed memo along with annexure stating that Creditors has given no objection certificate. PCS reported that, Income Tax Department has passed an order and that, he will file the order copy before the Tribunal. He is directed to file the order copy if any issued by the Income tax Department to the Petitioner Company. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Await report from O.L. List it on 07/03/2018.

  
**Member (T)**

  
**Member (J)**